

WRITTEN ANSWERS TO
QUESTIONS

Tripura and Second Five Year Plan

*1001. **Shri Dasaratha Deb:** Will the Minister of Planning be pleased to state:

(a) what were the outlay and expenditure of the Second Five Year Plan in Tripura;

(b) what part of it was transferred to Tripura Territorial Council; and

(c) how far the targets were achieved during the Plan period by both Tripura Administration and Tripura Territorial Council?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) Against the Second Five Year Plan outlay of Rs. 8.47 crores, the anticipated outlay is Rs. 8.92 crores.

(b) The Territorial Council was entrusted with the implementation of programmes relating to Animal Husbandry, Dairying & Milk Supply and a few schemes under Roads, Education, Health and Welfare of Backward Classes.

(c) While the expenditure under the Plan of Tripura Administration will exceed by 9%, there may be about 10% shortfall under the Plan of the Territorial Council.

Bicycles

*1003. **Shri Bishwanath Roy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether India has now attained self-sufficiency regarding Bicycles; and

(b) if so, whether the export is improving?

The Minister of Commerce and Industry (Shri Kanungo): (a) and (b). Yes, Sir.

Export of Onions

*1011. **Shri M. L. Jadhav:** Will the Minister of Commerce and Industry be pleased to state:

(a) the policy of Government in regard to export of onions;

(b) whether the same policy is followed in all the States that export onions;

(c) whether Government intend to give more facilities to co-operative societies in this respect; and

(d) whether any efforts have been made to find out new markets for the export of onions?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Export of onions to Pakistan is allowed under Open General Licence No. 4. Exports to all other permissible destinations are licensed subject to an overall ceiling to all categories of exporters, including co-operative societies, on 'first-come-first-served' basis. Further liberalisation is under consideration.

(b) There is a uniform policy for export of onions from all parts of the country.

(c) Co-operative societies enjoy full facilities for the export of onions.

(d) As the quotas of onions released by Government are being utilised satisfactorily, no special steps are being taken for increasing exports of onions.

Singareni Collieries

*1013. **Shri P. Kunhan:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the conciliation proceedings between the Singareni Collieries Company and the Singareni Collieries Workers' Union regarding amending gratuity rules of the Singareni Collieries Company has ended in failure; matter?

(b) if so, whether the failure report has been examined by Government; and

(c) if so, what is the nature of decision arrived at?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) and (b). Yes.

(c) The dispute was not considered suitable for reference to adjudication because the main issue relating to gratuity is proposed to be referred to the Wage Board for the Coal Industry.

Iron Ore Mines in Goa

***1014. Shrimati Renu Chakravarty:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that one miner died on the 28th April, 1962 at the Indian Iron and Steel Company's iron ore mines at Goa;

(b) whether on the 30th April five other miners became unconscious while on duty;

(c) whether on the 1st April, 1962 one miner had also become unconscious;

(d) whether there are any elected Safety Committees; and

(e) whether there is no mining shed in this quarry No. 10 O.T. Hill, Goa?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes, of sunstroke.

(b) No.

(c) Not on 1st April but on 1st May one miner had become unconscious on account of high fever.

(d) No.

(e) There are seven rest shelters.

Technical Aid to Singapore in Planning

***1016. Shri P. C. Borooah:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that India propose to give technical aid to Singapore in planning;

(b) if so, on what particular subjects the aid/advice is sought for; and

(c) what action has been taken in the matter so far?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) to (c). At the request of the Singapore Government, it is proposed to depute a senior officer of the planning Commission to visit Singapore in the first week of June for a period of about 18 days and make suggestions regarding the organisation of a planning unit in that country.

Holy Shrines Left in Pakistan

***1017. Shri Daljit Singh:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 241 on the 24th November 1961 and state the further decision taken in regard to the Holy shrines felt in Pakistan?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): The Second meeting of the Indo-Pakistan Joint Committee on Shrines has not yet taken place. A formal invitation was extended to the Government of Pakistan in February, 1962 for the proposed meeting, but their reply is still awaited.

Rural Housing Scheme in Madras State

***1018. Shri Elayaperumal:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have sanctioned any amount for Madras State under the Rural Housing Scheme;

(b) if so, what amount was allotted for the years 1960-61 and 1961-62; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Jaganatha Rao): (a) Yes.